

From,

Atul Srivastava, HJS  
Joint Registrar (Judicial) (Services),  
High Court of Judicature  
at Allahabad

To,

The Director,  
Judicial Training & Research Institute, U.P.,  
Vineet Khand, Gomati Nagar,  
Lucknow.

No. 121 /Admin. (Services)/2018 Dated: Allahabad: February 26, 2018

Subject: Regarding "Two days training on UBUNTU 16.04 & CIS 2.0. for judicial officers" at JTRI, UP, Lucknow.

Sir,

With reference to your letter no. Ubuntu-18/JTRI-397 dated 23.02.2018 on the above noted subject, I am directed to inform you that the Hon'ble Court has been pleased to approve the schedule of "Two days training on UBUNTU 16.04 & CIS 2.0. for judicial officers" at Judicial Training & Research Institute, U.P., Lucknow as indicated below:

Sl. No.	Name of Training	Duration	No. of Participants	Lists
1.	'UBUNTU 16.04 & CIS 2.0.' Training Programme for Judicial Officers	05.03.2018 to 06.03.2018	51	A
2.	'UBUNTU 16.04 & CIS 2.0.' Training Programme for Judicial Officers	07.03.2018 to 08.03.2018	50	B

I am further to say that the officers mentioned in lists A & B have been nominated for aforesaid 'UBUNTU 16.04 & CIS 2.0.' Training Programme for Judicial Officers on the dates mentioned against their names at Judicial Training & Research Institute, U.P., Lucknow.

I am, therefore, to request you to take necessary steps accordingly.

Encl. As above

Yours faithfully,

Sd/-

Joint Registrar (Judicial) (Services)

No. 121 (i)/Admin.(Services)/2018 dated: February 26, 2018

Copy forwarded for information and necessary action to -

1. The Principal Secretary (Judicial) & L.R., Government of Uttar Pradesh, Lucknow.
2. All the District & Sessions Judges with the request to kindly inform the officers concerned accordingly.
3. The Private Secretary to Hon'ble Mr. Justice Dilip Gupta with the request to kindly place the aforesaid information before His Lordship.
4. The C.P.C, High Court, Allahabad.
5. The O.S.D. (Judicial) (Computer)/ I/c Computer Centre, High Court, Allahabad.

Sd/-

Assistant Registrar (Services)

## Ubuntu 16.04 &amp; CIS 2.0 Training Programme for Judicial Officers of U.P.,

Duration: 05.03.2018 to 06.03.2018

Sl. No.	I.D.	Name Sri/ Smt./Ms.	Designation	Place of Posting
1.	1598	<a href="#">SMT. SHAGUN PANWAR</a>	Addl. Civil Judge (Sr.Div.)/ACJM.	Farrukhabad
2.	1599	<a href="#">YOGESH KUMAR-II</a>	Addl. Civil Judge (Sr.Div.)/ACJM.	Farrukhabad
3.	5976	<a href="#">NITYA NAND SHRINET</a>	Addl. District & Sessions Judge	Fatehpur
4.	6466	<a href="#">RAJEEV KUMAR-II</a>	Addl. Chief Judicial Magistrate	Fatehpur
5.	1661	<a href="#">KAMALESH KUMAR MAURYA</a>	Civil Judge (Senior Div.)(FTC)	Fatehpur
6.	5692	<a href="#">PRAVEEN KUMAR JAIN</a>	Addl. District & Sessions Judge	Firozabad
7.	1795	<a href="#">RAMESH KUSHWAHA</a>	Secretary	Firozabad
8.	1799	<a href="#">SMT. POONAM KARANWAL</a>	Civil Judge (Senior Div.)(FTC)	Firozabad
9.	5923	<a href="#">ANIL KUMAR SINGH-I</a>	Principal Judge, Family Court	G.B.Nagar
10.	1785	<a href="#">VIKAS</a>	Addl. Chief Judicial Magistrate	G.B.Nagar
11.	1801	<a href="#">VIRESH CHANDRA</a>	Addl. Chief Judicial Magistrate	G.B.Nagar
12.	5760	<a href="#">SHASHI BHUSHAN PANDEY</a>	Addl. District & Sessions Judge	Ghaziabad
13.	6512	<a href="#">SAROJ KUMAR YADAV</a>	Secretary	Ghaziabad
14.	6491	<a href="#">RAM RAJ-II</a>	Addl. Civil Judge (Sr.Div.)/ACJM.	Ghaziabad
15.	5897	<a href="#">AWADH BEHARI SINGH</a>	Addl. District & Sessions Judge	Ghazipur
16.	6488	<a href="#">VIMAL PRAKASH ARYA</a>	Civil Judge (Junior Div.)	Ghazipur
17.	1861	<a href="#">RAJEEV SARAN</a>	Civil Judge (JD) (Saidpur)	Ghazipur
18.	5603	<a href="#">CHANDRA PAL SINGH</a>	Principal Judge, Family Court	Gonda
19.	6459	<a href="#">RANVEER SINGH</a>	Addl. Civil Judge (Sr.Div.)/ACJM.	Gonda
20.	1675	<a href="#">DEVENDRA NATH GOSWAMI</a>	A.C.J.M. (Railway)	Gonda
21.	5633	<a href="#">SITA RAM VERMA</a>	Spl. J. (SC/ST, Pev.of Atroci Act)	Gorakhpur
22.	6386	<a href="#">KRISHNA KUMAR SINGH-II</a>	Civil Judge (Senior Div.)	Gorakhpur
23.	6403	<a href="#">SMT. CHANCHAL</a>	Secretary	Gorakhpur
24.	5752	<a href="#">SHAMSUL HAQUE</a>	Spl. J. (SC/ST, Pev.of Atroci Act)	Hamirpur
25.	1784	<a href="#">VISHNU DEO SINGH</a>	Civil Judge (Senior Div.)(FTC)	Hamirpur
26.	1975	<a href="#">MILIND KUMAR SINGH</a>	Civil Judge (JD) (Rath)	Hamirpur
27.	6072	<a href="#">CHANDRA PAL-II</a>	A.D.J. (FTC)	Hapur
28.	1746	<a href="#">SMT. SWATI</a>	Addl. Civil Judge (Sr.Div.)/ACJM.	Hapur
29.	1833	<a href="#">MANOJ KUMAR SHASAN</a>	Civil Judge (Senior Div.)(FTC)	Hapur
30.	5453	<a href="#">SHIV MANI SHUKLA</a>	Addl. District & Sessions Judge	Hardoi
31.	6434	<a href="#">JAHENDRA PAL SINGH</a>	Addl. Civil Judge (Sr.Div.)/ACJM.	Hardoi
32.	1637	<a href="#">ANUBHAVA DWIVEDI</a>	Addl. Civil Judge (Sr.Div.)/ACJM.	Hardoi
33.	2024	<a href="#">ASHISH JAIN</a>	Addl. District & Sessions Judge	Hathras
34.	1608	<a href="#">YOGENDRA CHAUHAN</a>	Civil Judge (Senior Div.)(FTC)	Hathras
35.	2112	<a href="#">SANDEEP</a>	Civil Judge (SD) (Sikandra Rau)	Hathras
36.	5857	<a href="#">UMESH PRAKASH</a>	Spl. Judge (E.C. Act)	Jalaun at Orai
37.	5860	<a href="#">SMT. REETA GUPTA</a>	Principal Judge, Family Court	Jalaun at Orai
38.	1909	<a href="#">MANOJ KUMAR-III</a>	Addl. District & Sessions Judge	Jaunpur
39.	6470	<a href="#">SMT. RENU SINGH</a>	Addl. Civil Judge (Sr.Div.)/ACJM.	Jaunpur
40.	6487	<a href="#">LOKESH VARUN</a>	Addl. Civil Judge (Sr.Div.)/ACJM.	Jaunpur
41.	5621	<a href="#">SHAKEEL AHMAD KHAN</a>	Spl. Judge (U.P. Dacoity.A.A.)	Jhansi
42.	1592	<a href="#">NARENDRA PAL RANA</a>	Addl. Civil Judge (Sr.Div.)/ACJM.	Jhansi
43.	1695	<a href="#">MANOJ PANDEY</a>	Addl. Civil Judge (Sr.Div.)/ACJM.	Jhansi
44.	2021	<a href="#">AJAY KUMAR SRIVASTAVA</a>	A.D.J. (FTC)	Kannauj
45.	1714	<a href="#">SMT. GEETANJALI GARG</a>	Secretary	Kannauj
46.	1845	<a href="#">DINESH KUMAR GAUTAM</a>	Civil Judge (Senior Div.)(FTC)	Kannauj
47.	5622	<a href="#">JYOTI KUMAR TRIPATHI</a>	Addl. District & Sessions Judge	Kanpur Nagar
48.	6337	<a href="#">SMT. MAMTA SINGH</a>	Secretary	Kanpur Nagar
49.	6345	<a href="#">SMT. ARCHNA GUPTA</a>	Addl. Civil Judge (Sr.Div.)/ACMM.	Kanpur Nagar
50.	5955	<a href="#">HAR VINDRA SINGH</a>	A.D.J. (FTC)	Kasganj
51.	1990	<a href="#">SUSHRI ARCHANA SINGH</a>	Judicial Magistrate	Kasganj

## Ubuntu 16.04 &amp; CIS 2.0 Training Programme for Judicial Officers of U.P.,

Duration: Duration: 07.03.2018 to 08.03.2018

Sl. No.	I.D.	Name Sri/ Smt./Ms.	Designation	Place of Posting
1.	6139	<a href="#">DINESH PAL YADAV</a>	A.D.J. (FTC)	Kaushambi
2.	5469	<a href="#">LAL MANI</a>	Addl. District & Sessions Judge	Kushi Nagar
3.	6436	<a href="#">JAY GOPAL GIRI</a>	Addl. Civil Judge (JD) (Kasia)	Kushi Nagar
4.	2133	<a href="#">UMESH YADAV</a>	Civil Judge (Junior Div.) (Kasia)	Kushi Nagar
5.	5642	<a href="#">LALTA PRASAD-II</a>	Addl. District & Sessions Judge	Lakhimpur Kheri
6.	1654	<a href="#">LAL BABU YADAV</a>	Civil Judge (SD)/ACJM (Mohammadi)	Lakhimpur Kheri
7.	1669	<a href="#">SMT. SEEMA SINGH</a>	Addl. Civil Judge (Sr.Div.)/ACJM.	Lakhimpur Kheri
8.	5736	<a href="#">MANOJ KUMAR SHUKLA</a>	A.D.J. (FTC)	Lalitpur
9.	1931	<a href="#">SURAJ MISHRA</a>	Civil Judge (Junior Div.) (Mahroni)	Lalitpur
10.	5685	<a href="#">HARISH TRIPATHI</a>	Judge, Spl Court, CBI Court No. 2	Lucknow
11.	6366	INDRA PRAKASH	A.C.J.M (Ayodhya Prakaran)	Lucknow
12.	6341	<a href="#">SUSRI CHHAVI ASTHANA</a>	Special C.J.M.	Lucknow
13.	5744	<a href="#">DR. BAL MUKUND</a>	Principal Judge, Family Court	Maharajganj
14.	2087	<a href="#">AMAN KUMAR SRIVASTAVA</a>	Civil Judge (JD) (Pharenda)	Maharajganj
15.	6118	<a href="#">SANTOSH KUMAR-III</a>	A.D.J. (FTC)	Mahoba
16.	5938	<a href="#">ANAND KUMAR</a>	A.D.J. (FTC)	Mainpuri
17.	1607	<a href="#">BRIJESH KUMAR-II</a>	Addl. Chief Judicial Magistrate	Mainpuri
18.	1786	<a href="#">HARI RAM</a>	Civil Judge (Senior Div.)(FTC)	Mainpuri
19.	6550	<a href="#">JAI PRAKASH TIWARI</a>	Addl. District & Sessions Judge	Mathura
20.	1549	<a href="#">VINAY SINGH</a>	Addl. Civil Judge (Sr.Div.)/ACJM.	Mathura
21.	1734	<a href="#">AMIT KUMAR TIWARI</a>	Addl. Civil Judge (Sr.Div.)/ACJM.	Mathura
22.	5635	<a href="#">LAL CHANDRA GUPTA</a>	Addl. District & Sessions Judge	Mau
23.	2126	<a href="#">KRISHNA KUMAR-VII</a>	Civil Judge (Junior Div.)	Mau
24.	2138	<a href="#">ARIF AHMAD ANSARI</a>	Judicial Magistrate	Mau
25.	5400	<a href="#">MANVENDRA SINGH</a>	Addl. District & Sessions Judge	Meerut
26.	6335	<a href="#">RAKESH PATEL</a>	Addl. Chief Judicial Magistrate	Meerut
27.	6393	<a href="#">RAMANAND</a>	Secretary	Meerut
28.	2030	<a href="#">SANJAY HARI SHUKLA</a>	Spl. Judge (E.C. Act)	Mirzapur
29.	1584	<a href="#">SMT. NITYA PANDEY</a>	Addl. Civil Judge (Sr.Div.)/ACJM.	Mirzapur
30.	1620	<a href="#">SMT. ALAKA YADAV</a>	Civil Judge (Senior Div.)(FTC)	Mirzapur
31.	6532	<a href="#">HARVIR SINGH</a>	Addl. District & Sessions Judge	Moradabad
32.	6334	<a href="#">SMT. ANU SAXENA</a>	Secretary	Moradabad
33.	6427	<a href="#">RAVI KANT-II</a>	Civil Judge (Senior Div.) (Chandausi)	Moradabad
34.	2014	<a href="#">RAVINDRA KUMAR-IV</a>	Spl. Judge (E.C. Act)	Muzaffar Nagar
35.	1579	<a href="#">SMT. MADHU GUPTA</a>	Addl. Civil Judge (Sr.Div.)/ACJM.	Muzaffar Nagar
36.	1660	<a href="#">SMT. CHHAYA SHARMA</a>	Addl. Civil Judge (Sr.Div.)/ACJM.	Muzaffar Nagar
37.	5759	<a href="#">AMAR JEET VERMA</a>	Spl. Judge (E.C. Act)	Pilibhit
38.	1615	<a href="#">SMT. CHIR KUMARITVA</a>	Addl. Chief Judicial Magistrate	Pilibhit
39.	1780	<a href="#">SATYENDRA SINGH</a>	Addl. Chief Judicial Magistrate	Pilibhit
40.	5217	<a href="#">SANGAM LAL</a>	Addl. District & Sessions Judge	Pratapgarh
41.	1644	<a href="#">SMT. RACHANA SINGH</a>	Civil Judge (Senior Div.)(FTC)	Pratapgarh
42.	1664	<a href="#">GHANENDRA KUMAR</a>	Civil Judge (Senior Div.) (Kunda)	Pratapgarh
43.	5465	<a href="#">MAHENDRA KUMAR ARYA</a>	Addl. District & Sessions Judge	Raebareli
44.	1580	<a href="#">PARITOSH SHRESHTA</a>	Addl. Civil Judge (Sr.Div.)/ACJM.	Raebareli
45.	1603	<a href="#">PIYUSH TIWARI</a>	Addl. Civil Judge (Sr.Div.)/ACJM.	Raebareli
46.	5601	<a href="#">BRIJ BHUSHAN YADAV</a>	Spl. Judge (U.P. Dacoity.A.A.)	Ramabai Nagar
47.	1707	<a href="#">SMT. EKTA VERMA</a>	Addl. Civil Judge (Sr.Div.)/ACJM.	Ramabai Nagar
48.	1634	<a href="#">PRABHAT KUMAR YADAV</a>	Addl. Civil Judge (Sr.Div.)/ACJM.	Ramabai Nagar
49.	6525	<a href="#">VIRJENDRA KUMAR SINGH</a>	Addl. District & Sessions Judge	Rampur
50.	1723	<a href="#">SUBHASH CHANDRA YADAV</a>	Addl. Civil Judge (Sr.Div.)/ACJM.	Rampur